

To be heard tomorrow

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

109

C.P.No.151/2014

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY, 2018, 10:30 A.M.

Name of the Company	Sarkar & Choudhury Enterprises Pvt.Ltd.-Vs-Mackintosh Burn Ltd.		
Under Section	58/59		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ORDER

Nobody is present.

As requested on both side, list it for hearing on 19/07/2018 at 12 o' Clock.

Sd

(Jinan K.R.)
Member (J)